Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 114 of 2013

Dated : 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Southern Electricity Supply Co. of Orissa Ltd. ....Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Hasan Murtaza
Mr. Aditya Panda

ORDER

It is noticed that the issue involved in this Appeal has been raised in the other Appeals, which are pending before this Tribunal.

Therefore, ***Admit***. Issue notice to the Respondents returnable on 30.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on ***30.07.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs